

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 10.2.2016

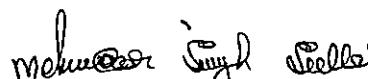
CP No.291/00026/2015 (OA No.128/2011)

Mr. C.B.Sharma, Counsel for the applicant.

Mr. Rajendra Vaish, Counsel for respondents.

At the very outset the Ld. Counsel for respondents stated at the Bar that the directions contained in the order of this Tribunal have already been complied with. In this view of the matter the contempt petition is dismissed as having become infructuous, as prayed for.


(MS.MEENAKSHI HOOJA)
MEMBER(A)


(JUSTICE M.S.SULLAR)
MEMBER(J)

Adm/

*Compliance
report filed
on 10/2/16
2m*